Setting up of a Joint Parliamentary Commission to resolve rocket engine issue

3267. SHRIMATI VEENA VERMA: SHRI MURUDHAR CHANDRA-KANT BHANDARE:

Will the PRIME MINISTER be pleas. ed to state:

- (a) whether it is a fact that Russia had proposed to set up a Joint Parliamentary Commssion to conduct urgent talis with India and U.S. to resolve the controver sial rocket engine issue; and
- (b) if so, what steps have been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECH NOLOGY, DEPARTMENT OF ELEC TRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. R. KUMARMANGALAM): (a) No, Sir. There is no formal proposal of I from the Government of Russia on the setting up of such a Commission.

(b) Does not arise.

1SRO scientists faffing in

3268. DR. BALDEV PRAKASH: SHRI GHUFRAN AZAM:

Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that a number of ISRO scientists stationed at Kourou, France, in connection with the recent launching of India's Communication satellite, have fallen ill mysteriously;
- (b) if so, what are the details in this regard; and
- (c) what action has been taken by Government for their treatment?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY, DEPARTMENT OF ELEC-

TRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI P. R. KUMARMANGALAM): (a) No, Sir.

(b) and (c) Do not arise.

12.00 Noon

PAPERS LAID ON THE TABLE

Notifications of the Ministry of, Industry

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPART-MENT OF INDUSTRIAL DEVELOPMENT) (SHRIMATI KRISHNA SAHJ): Madam, I lay on the Table, under sob-section^) of secton 29 of the Petroleum Act, 1934, a copy each (in English and Hindi) of the following Notifications of the Ministry of Industry (Industrial Development):—

- (i) G.S.R. No. 929(E), dated the 30th November, 1990 publishing the Petroleum (Amendment) Rules, 1990.
- (ii) G.S.R. No. 236(E), dated the 24th April, 1991 publishing the Corrigendum to the G.S.R. No. 929(E), dated the 30th November, 1990.

Report—(1990-91) and Memorandum of the Union Public Service Commisson New Delhi

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSION (SHRIMATI MARGARET ALVA): Madam, I lay on the Table a copy each (in English and Hindi) of the following papers:—

- (i) Forty-first Annual Report of thei Union Public Service Commission, New Delhi, for the year 1990-91, under clause (1) of article 323 of the Constitution.
- (ii) Memorandum explaining reasons for non-acceptance of the advice of the Commission referred to in Chapter VIII of the Annual Report.

. . . (व्यवद्यान) . . .